

श्री यमजीतजी
2
10.2.26

Declaration of Assets and Liabilities

Year-2025-26

I, **SHAIENDRA KUMAR**, son of **LATE SARYUG PRASAD YADAV**, aged **56** years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as **Section Officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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11/2/26

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) ANOKHA KUMARI (WIFE)	Dependant-1 Name MANISH KUMAR (SON)	Dependant-2 Name NEHA BHARTI (DAUGHTER)	Dependant-3 NISHANT RAJ (SON)
(i)	Cash	RS 25,000/-	RS 15,000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI,BVM SAVING ACCOUNT-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	TWO WHEELER YAMAHA FAZERA	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD-40 GM SILVER-600 GM	GOLD-50 GM SILVER-600 GM	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Shaiendra Kumar
10/2/26

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)- ANOKHA KUMARI (WIFE)	Depend ant-1 Name- Name MANISH KUMAR (SON)	Depend ant-2 Name- NEHA BHARTI (DAUGH TER)	Depend ant-3 NISHAN T RAJ (SON)
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	01 BIGHA AND 05 KATHA VILL-JAGBANI POST-SIHPUR, VIA-GAMHARIA, DIST-MADHIPURA CURRENT VALUE-45,00,000 AND PATERNAL PROPERTIES NOT DIVIDET YET 02 KATHA AGRICULTURAL LAND NEAR BASANT CHAK, PHULWARI SHARIF, PATNA. CURRENT MARKET VALUE -16,00,000/-	02 KATHA AGRICULTURAL LAND NEAR BASANT CHAUK, PHULWARI SHARIF, PATNA MARKET VALUE- RS. 16,00,000/-	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	06 DHUR AT MADHUPURA CURRENT MARKET VALUE RS. 18,00,000	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	RESIDENTIAL BUILDING VILL-JAGBANI, POST-SIHPUR, VIA GAMHARIA, DIST- MADHIPURA	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 09-02-2026
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL BZQPK4682Q	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Shailendra Kumar*

Name of Employee: SHAILENDRA KUMAR.....

Place: PATNA.....

Designation: SECTION OFFICER Date: 10.02.2026

Department: BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Shailendra Kumar
10.02.26